NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 46-A/2016 with TP No. 46/397-398/NCLT/AHM/2016 (New) CA No. 106/2014 with CP No. 78/397-398/CLB/MB/2013 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

Name of the Company:

Montecarlo Ltd. & Ors.

V/s.

Bijapur Hungund Tollway Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION RE

REPRESENTATION

SIGNATURE

12/W. Mr. Priyam Shah

1/b. Wadia

Ghandy 86. For Res. No. 3 French.

2. Peranjal Buch toe Singhi & Co.

Advocate. Applicants

<u>ORDER</u>

Learned Advocate Mr. Pranjal Buch present for Petitioner. Learned Advocate Mr. Priyam Shah Wadia Ghandy & Co. present for Respondent no. 3.

Learned Counsel for petitioner represented that LPA no. 1070/2014 is pending before Hon'ble High Court of Gujarat in which there is a direction not to proceed with the matter.

List the matter on 18.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 24th day of October, 2017.

BIKKI RAVEENDRA BABU

MEMBER JUDICIAL